

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF/SRI RAVICHANDRA TEXTILES PRIVATE LIMITED)		
S/No	PARTICULARS	DETAILS
(1)	(2)	(3)
1	Name of corporate debtor	Sri Ravichandra textiles private limited
2	Date of incorporation of corporate debtor	28/04/2010
3	Authority under which corporate debtor is incorporated /registered	RCC, Vijayawada
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17120AP2010PTOC068160
5	Address of the registered office and principal office (if any) of corporate debtor	Flat No. 2, Saiprakash apartments, Ground Floor, First Lane, Vidya Nagar, Guntur-522007, Andhra Pradesh
6	Date of closure of Insolvency Resolution Process	17-06-2026
7	Liquidation commencement date of corporate debtor	order pronounced on 17-06-2026 and the same is uploaded in the NCLT portal on 19-06-2026
8	Name and registration number of the insolvency professional acting as liquidator	Srinivas Gudla Rao, IIBBI/PA-001/IP-P-02093/2020-2021/13333
9	Address and e-mail of the liquidator, as registered with the Board	6-20-20/3, Flat No. 201, Aqua Towers, East Point Colony, Back Gate Chaitanya College, Visakhapatnam, Andhra Pradesh-530017, gudlasrinivasrao@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Flat No. A-1, BR's Princeton Apartments, CBM Compound, VIP Road, Visakhapatnam-530003, Andhra Pradesh, gudlasrinivasrao@gmail.com
11	Last date for submission of claims	02-07-2026
12	(A) Relevant Forms and Details of authorised representatives are available at	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: As mentioned in col 10 above

Notice is hereby given that the National Company Law Tribunal (Amaravati) has ordered the commencement of liquidation of the [Sri Ravichandra textiles private limited] on [17-06-2026, uploaded in NCLT portal on 19-06-2026]. The creditors of Sri Ravichandra textiles private limited, are hereby called upon to submit their claims with proof on or before 02/07/2026 to the liquidator at the address mentioned against entry No. 10, its claim where not submitted during the corporate insolvency resolution process as on insolvency commencement date, within fourteen days of the liquidation commencement date. Submission of false or misleading proofs of claim shall attract penalties. Name and signature of liquidator: Srinivas Gudla Rao Date and Place: 21/06/2026 and Visakhapatnam

E-AUCTION NOTICE UNDER INSOLVENCY AND BANKRUPTCY CODE, 2016

HANDUM INDUSTRIES LIMITED (IN LIQUIDATION) (CIN: L27109TG1986PLC039625) Regd Office: Survey No.296/7/7.8 &11, Sheri Bollaram, Jinnam Mandal, Sangareddy District, Hyderabad, Telangana – 502 319, India. Liquidator's Address: Unit #A3, First Floor, Vaishnavi@36, Plot No. 645, Road No. 36, Jubilee Hills, Hyderabad - 500 033, Telangana. Contact : +91 93906 83383; E-mail: liq.handum@gmail.com			
INVITATION FOR EXPRESSION OF INTEREST UNDER INSOLVENCY AND BANKRUPTCY CODE, 2016 FOR ASSIGNMENT OF NOT READILY REALISABLE ASSET (NRR) OF HANDUM INDUSTRIES LIMITED (IN LIQUIDATION) PURSUANT TO REGULATION 37A OF IBBI (LIQUIDATION PROCESS) REGULATIONS, 2016.			
Notice is hereby given to the public in general for the invitation of expression of interest in connection with Assignment/Transfer of Not Readily Realizable Asset (NRR) of the company, M/s. Handum Industries Limited (In Liquidation) ("Company") , as per Regulation 37A of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, on "AS IS WHERE IS" "AS IS WHAT IS" "WHATEVER THERE IS" and "WITHOUT RECOURSE BASIS" and as such said proposition for disposition is without any kind of warranties and indemnities.			
1 Last date for submission of EOI Documents	13th July, 2026		
2 Site Visit & Due Diligence of Asset	22nd June 2026 to 13th July, 2026		
3 Last date of submission of EMD	13th July, 2026		
4 Date and Time of E-Auction	16th July 2026 From 02.00 to 03.00 PM With unlimited extension of "5 minutes" i.e. the end time of the e-auction will be extended by 5 minutes each time if bid is made within the last 5 minutes before closure of auction.		
Asset Baanknet Asset ID: 1225	Reserve Price Rs. Lakhs	EMD Amount Rs. Lakhs	Incremental Value Rs. Lakhs
"Factory Land of an extent Acre 1-31.82 Guntas & Buildings situated at Survey No.296/7/8/9 and 11 in Bollaram Village, Jinnam Mandal, Sangareddy District, Telangana, Hyderabad 502 319 including Plant and Machinery situated therein".	1106.00	110.60	10.00

- The title and encumbrance status of the Asset are presently the subject matter of ongoing litigation before the Hon'ble NCLAT. The Hon'ble NCLAT, Hyderabad, vide order dated 03.12.2025, held that the charge created over the Asset continues to subsist and remains